## GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### **RAJYA SABHA**

### UNSTARRED QUESTION NO. 2494 TO BE ANSWERED ON 24.03.2022

#### **GIG WORKERS**

#### 2494 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of Labour and Employment be pleased to state:

- (a)details of gig workers in the country, State-wise;
- (b)whether Government has formulated and finalized scheme for gig workers;
- (c)if so, the details of social security benefits that gig workers are going to get under the scheme;
- (d)the contention of online platform companies with regard to definition of 'turnover' to be used for computing their social security contributions to a fund proposed for gig workers; and
- (e)whether the issue has been resolved and if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

- (a): For the first time, the definition of 'gig worker' or 'platform worker' has been provided in the Code on Social Security, 2020. The Government has launched e-Shram portal on 26.08.2021 which allows a person to register himself or herself on the portal on self-declaration basis. As per e-Shram portal, the details showing the State/UT-wise number of gig workers as on 28.01.2022 are at Annexure.
- (b) & (c): No scheme has been finalized as the provisions under the Code relating to gig or platform worker have not come into force. However, there is a provision in the Code on Social Security, 2020 to set up a Social Security Fund and to formulate schemes for unorganised sector workers including gig and platform workers.
- (d) & (e): The draft of the Code on Social Security (Central) Rules including 'turnover' under section 114 of the Code on Social Security, 2020 was published for stakeholders consultation on 13.11.2020.

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Statement referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 2494 for answer on 24.03.2022 raised by Shri Prabhakar Reddy Vemireddy, Hon'ble M.P. regarding Gig workers.

Gig Workers Registration count as on 28 January 2022		
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No.	Name of State/UT	Registration Count
1	ANDAMAN AND NICOBAR ISLANDS	42
2	ANDHRA PRADESH	10,771
3	ARUNACHAL PRADESH	37
4	ASSAM	12,456
5	BIHAR	67,329
6	CHANDIGARH	299
7	CHHATTISGARH	31,352
	DADRA AND NAGAR HAVELI AND	·
8	DAMAN AND DIU	28
9	DELHI	3,378
10	GOA	34
11	GUJARAT	12,502
12	HARYANA	4,721
13	HIMACHAL PRADESH	3,044
14	JAMMU AND KASHMIR	4,018
15	JHARKHAND	45,351
16	KARNATAKA	9,826
17	KERALA	9,413
18	LADAKH	2
19	MADHYA PRADESH	23,701
20	MAHARASHTRA	18,497
21	MANIPUR	403
22	MEGHALAYA	427
23	MIZORAM	18
24	NAGALAND	447
25	ODISHA	51,958
26	PUDUCHERRY	261
27	PUNJAB	20,233
28	RAJASTHAN	14,885
29	SIKKIM	13
30	TAMIL NADU	9,405
31	TELANGANA	10,536
32	TRIPURA	1,618
33	UTTAR PRADESH	128,241
34	UTTARAKHAND	2,997
35	WEST BENGAL	219,443
TOTAL 717,68		

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